

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
[Hearing Through VC Mode]

ITEM No.05
C.P.(CAA) No. 07/BB/2024

IN THE MATTER OF:

M/s. ASM Digital Engineering Pvt. Ltd.

... Petitioner

Order under Section 230- 232 of Companies Act, 2013

Order delivered on: 18.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. DR. VELAMUR G VENKATA CHALAPATHY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Pramod, PCS

For ROC : Shri Hemanth Rao

ORDER

1. Ld. Counsels for the Petitioner and ROC.
2. Ld. Counsel for the ROC seeks further time to file its report. As a last chance, one more opportunity is granted to the ROC to file the settlement memo within a period of two weeks.
3. List the case on **06.08.2024**.

-Sd-

DR. V G VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

K. BISWAL
MEMBER (JUDICIAL)